

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.


No. 68661-699/ F. 5(1)/2023

Dated, Delhi the 4 SEP 2023

Sub:- CORRIGENDUM

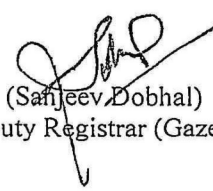
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1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

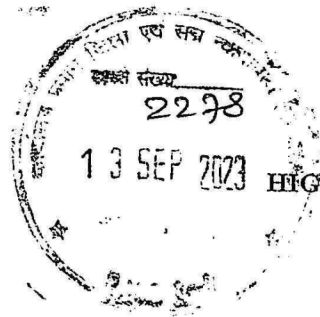

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

28. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
29. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
30. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
31. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
32. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
33. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
34. Personal file of the officer concerned.
35. Guard File.


(Sanjeev Dobhal)
Deputy Registrar (Gazette-IA)

689



HIGH COURT OF DELHI : NEW DELHI

6506

No. /G-I/Gaz.1A/DHC/2023

Dated- September, 2023

12th,

CORRIGENDUM

In partial modification of this court's Order No. 35/G-I/Gaz.1A/DHC/2023 dated 29th August, 2023 the name of Mr. Mohammed Ehtesham at Sl.No. 91 be read as "Mr. Mohammad Ehtesham" and the name of Mr. Deepankar Mohan at Sl. No. 102 be read as "Mr. Deepanker Mohan".

Sd/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

6507 - 6541

Endst. No. /G-I/Gaz.1A/DHC/2023

12th,

Dated- September, 2023

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, New Delhi- 110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
16. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
17. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
18. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
19. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
20. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
21. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
22. All Registrars, Delhi High Court, New Delhi.
23. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
24. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi
25. The Pay & Accounts Officer, Tis Hazari, Delhi.
26. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
27. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.

(Handwritten signature)

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off. P.D. JSJ (Hes)
13/09/23